

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KGS SUGAR & INFRA CORPORATION LIMITED
OPERATING IN THE BUSINESS OF SUGAR MANUFACTURING AND CO-GEN
NASHIK, MAHARASHTRA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN	KGS Sugar & Infra Corporation Limited CIN : U15400MH1998PLC120526 PAN : AAACK9762C
2. Address of the registered office	Gat No. 147/4, 148/1/2A, 148/1/1B, Pimpalgaon Nipani, Niphad, Nashik, Maharashtra - 422102
3. URL of website	https://www.kgssugar.in/
4. Details of place where majority of fixed assets are located	Gat No. 147/4, 148/1/2A, 148/1/1B, Pimpalgaon Nipani, Niphad, Nashik, Maharashtra - 422102.
5. Installed capacity of main products/ services	Sugar Mill : 4500 TCD Co-Gen Power Plant : 14 MW Sugar Refining Plant : 400 TPD
6. Quantity and value of main products/ services sold in last financial year	Business Revenue : Rs. 25,40,44,150 for FY 2019-20 Business operations were discontinued from May 2019.
7. Number of employees/ workmen	6 employees; no workmen
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All documents have been made available along with the Detailed Invitation for Expression of Interest which can be downloaded from https://www.kgssugar.in/
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	In the Detailed Invitation for Expression of Interest which can be downloaded from https://www.kgssugar.in/
10. Last date for receipt of expression of interest	30.08.2024
11. Date of issue of provisional list of prospective resolution applicants	09.09.2024
12. Last date for submission of objections to provisional list	14.09.2024
13. Date of issue of final list of prospective resolution applicants	24.09.2024
14. Date of issuance of information memorandum, revaluation matrix and request for resolution plans to prospective resolution applicants	29.09.2024
15. Last date for submission of resolution plans	30.10.2024
16. Process email ID to submit Expression of Interest	cirp.kgs@gmail.com



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Pankaj S Joshi

**IP Pankaj Sham Joshi
Resolution Professional**

For KGS Sugar & Infra Corporation Limited

IP Regd. No. IBBI/PA-002/IP-N00507/2017-18/11556

AFA No. AA2/11556/02/131124/203003 valid upto 13.11.2024

Block 9, Sudarshan CHS, Mahant Road,

Vile Parle (East), Mumbai - 400057, Maharashtra

Date: 14.08.2024

Place: Mumbai

Note: The Corporate Insolvency Resolution Process (CIRP) for the Corporate Debtor commenced on October 10, 2019. Due to the non-implementation of the approved Resolution Plan, the Hon'ble National Company Law Tribunal (NCLT), Mumbai Bench, in IA 1405/2024 has directed the issuance of a fresh Form G. This Form G is being issued in compliance with the Hon'ble NCLT's directions.